



2026:DHC:7506



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010493352017

+ **O.M.P. (COMM) 53/2017, I.A. 8839/2025 & I.A. 9166/2026**

M/S LLOYD INSULATION(INDIA) LTD.Petitioner

Through: Mr. Abhinav Hansaria, Adv.

versus

NATIONAL THERMAL POWER CORPORATION (NTPC)

.....Respondent

**Through: Mr. Anil Kumar with Mr. M.
Mohan Singh Narula, Mr. Amit
Yadav, Advs.**

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

03.09.2026

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1. Learned Counsel appearing for the Petitioner has informed that the matter is settled between the parties and the settlement agreement is also on record.

2. In view of the same, the present petition is disposed of as settled.

OM PRAKASH SHUKLA, J

SEPTEMBER 3, 2026/at